NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2025

COURT OF REGISTRAR (HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1303 of 2025 in Comp. App. (AT) (Ins.) No of 2025	JSC-OGCC Kazstroy Service Vs. Vineet K. Chaudhury, Liquidator of KSS Petron Pvt. Ltd.	Pallavi Singh Rao
2.	I.A. No. 1304 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Bank of Maharashtra Vs. Neelam Thakkar & Anr.	Nishant Awana
3.	I.A. No. 1305 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Bank of Maharashtra Vs. Girish Thakkar & Anr.	Nishant Awana
4.	I.A. No. 1309 of 2025 in Comp. App. (AT) (Ins.) No of 2025	J and K Integrated Textile Park Ltd. Vs. Jyotsna Industries Pvt. Ltd. & Ors.	Akshat Singh
5.	I.A. No. 1313 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins.) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	Rahul Sharma

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By order -sd/-Assistant Registrar